

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 188 of 2017 (SZ)

Applicant(s)
C.H. Balamohana
Puducherry

Vs. **Respondent(s)**
The Union of India. rep. by its Secretary
to Govt. MoEF & CC, New Delhi and 6
others

Legal Practitioners for Applicant(s)
M/s Yogeshwaran A

Legal practitioners for respondent(s)
M/s K. R. Harin for R2, R3 & R5
M/s G. Dhamodaran for R6
M/s S. Padma for R7

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 27.04.2018 Applicant & counsel not present. No representation for respondents. For appearance of both side and reply of R2, R3, R5 to R7 call on 28.05.2018. (Tmt. Meena Satheesh) Registrar |